

**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF H.H.J SHRI. H. S. SATBHAI  
COURT 44 ADDL SESSIONS JUDGE  
Criminal Cause List Dated 01-12-2020**

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b>(Urgent Cases)</b>				
<b><u>EVIDENCE PART HEARD</u></b>				
1	NDPS S CASE	100076/2017	The State ANC Unit Vs Pravin Dilip Waghela and 2 others	APP Lade  Mishra2,3
<b><u>ARGUMENTS</u></b>				
2	NDPS S CASE	100079/2016	STATE OF SEWREE P. STATION Vs MASIN JUMMA GHACHI	
3	CRI APPEAL	100192/2019	Reshma Danny Brukes @ MA 565-19 @ BA 533-19 - Appellamt, Orig. Accused No. 2 Vs The State of Maharashtra - The Sr. Insepctor of Police - CSMT Rly. Police Station - Respondent	R. S. Dubey
<b><u>HEARING</u></b>				
4	CRI APPEAL	100290/2019	Sonu Sipahilal Thakur@MA-865-19,- A-809-19-Aplnt. Vs The State of Maharashtra-Khar P. Stn.- Respdt.	Ashraf Ahmed Shaikh
5	CRI M A	101199/2019	Sundeep Laad @ Appeal - 380-19 - Appellant (Org. Respondent No. 1) Vs Payal Laad and State of Maharashtra - Respondent	Jayakar and Partners
<b><u>EVIDENCE PART HEARD</u></b>				
6	NDPS S CASE	100076/2010	State AN Cell Vs Sunilkumar Baliram Lot 1	
7	NDPS S CASE	100027/2013	The State Vanrai P. Stn. Vs Sunil Ratan Kapoor and 1 anr.	APP Lade  Mishra, Khan
<b><u>EVIDENCE</u></b>				
8	NDPS S CASE	100183/2015	The State of ANC, Worli Unit Vs Imran Abdul Rahim Shaikh	
<b><u>CHARGE</u></b>				
9	NDPS S CASE	100208/2018	The State of Maharashtra Sewree Police Station Vs Hamdul Ali Khudabaksh and anr	
<b><u>HEARING BEFORE CHARGE</u></b>				

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
10	NDPS S CASE	100073/2016	THE STATE OF SEWREE POLICE STATION. Vs MUKHTAR AHMED HARUN SAYYED AND ORS.02	
11	NDPS S CASE	100081/2016	THE STATE OF MALVANI POLICE STATION. Vs MOHD. SALIM KHWAJA @ SALIM MADARI	
12	NDPS S CASE	100196/2016	ANC Vs AAKASH PALJI BARAYYA @ KALU	
13	NDPS S CASE	100210/2016	ANC Vs SHAKIL NASIM KHAN	
14	NDPS S CASE	100043/2017	ANC, BANDRA UNIT. Vs MOHD. SALIM @ PAPPAD BASHIR QURESHI	
15	NDPS S CASE	100053/2017	BANDRA POLICE STATION Vs RAKESH PANDURANG GAVANDAR	
16	NDPS S CASE	100062/2017	N.C.B. Vs MOHAN PANDHERI RATHOD	
17	NDPS S CASE	100069/2017	SHAHUNAGAR POLICE STATION Vs SHEELA GIRISH KAKDE	
			<b>ORDER</b>	
18	CRI APPEAL	100841/2018	Farid Nazir Shaikh-Aplnt. Vs Shabana Farid Shaikh and The State of Maharashtra-Respdts.	M. A. Solkar
			<b>REPLY/SAY</b>	
19	CRI REV APP	100033/2020	Anjan Chanda @ MA 944/19 ----Aplcnt. Vs M/s. Alcon Pharmaceuticals P. Ltd.- Respdt.	K. C. Prusty
			<b>APPEARANCE</b>	
20	NDPS S CASE	100171/2019	The State of Maharashtra ANC, Worli Unit Vs Nafis Suleman Khan and Anr	
21	NDPS S CASE	100200/2019	The State of Maharashtra Byculla Police Station Vs Nasrin Mohd. Mintu Mandal	

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S.No.	Case Type	Case No.	Title	Name of Advocate
22	SPL.CASE	100701/2020	The State of Maharashtra Worli Police Station Vs Selvi Aarmogam Devendra	APP
<b><u>AWAITING R AND P</u></b>				
23	CRI APPEAL	100354/2017	Sanjay Shamji Dedhia Proprietor of Deep Fabrication Work-Aplcnt. Vs Ramsukh Ramadhar Yadav and The State of Maharashtra - Respondent	Pravin K. Gupta
24	CRI APPEAL	100529/2019	Sumit Agarwal@MA-1689-19,BA-1-23-19-Aplnt. Vs Morres Energy Ltd. and The State of Maharashtra-Respds.	M/s. Kanga and Company
25	CRI APPEAL	100530/2019	Anubhav Agarwal@MA-1690-19,-A-1624-19-Aplnt. Vs Morries Energy Ltd. and The State of Maharashtra-Respds.	M/s. Kanga and Company
<b><u>REPORT</u></b>				
26	NDPS S CASE	100102/2010	AIU Vs Abdul Haneef Ahmed Beary	SPP Anuradha Mane Taraq Sayyed
27	NDPS S CASE	100128/2011	The State ANC Vs Siraram Jagpati Chouhan	
28	NDPS S CASE	100156/2013	The State ANC Vs Iphain Shidokwe Sunday	
29	NDPS S CASE	100166/2013	The State ANC Vs Anthony Super Okaphor	
30	NDPS S CASE	100054/2015	The State of ANC Azad Maidan Unit Vs Chand Miya Kadir Shaikh	
31	NDPS S CASE	100074/2016	THE STATE OF NCB Vs GUILHERME ELIZEU NAVAS DE MATTOS AND ORS.04	
32	CRI APPEAL	100657/2018	Mayur Chinubhai Shah @ MA 2066-18 @ BA 1950-18 - Aplcnt. Vs Bharatiben Mahendra Bhatt and State of Maharashtra-Respds.	Chandan R. Yadav
33	REMAND APPLN NDPS	100979/2019	The State- Bandra Police Station Vs Rajju Chhotu Ustad Shaikh	

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
34	REMAND APPLN NDPS	101273/2019	The State- Mlavani Police Station Vs Saleem @ Sayba Edris Shaikh	
35	REMAND APPLN NDPS	101277/2019	The State-Aarey Police Station Vs Joku Alex Onibuchi	
36	REMAND APPLN NDPS	101316/2019	The State- Vanrai Police Station Vs Rambharti Tangdure Harijan	
37	REMAND APPLN NDPS	101324/2019	The State- Malvani Police Station Vs Sonabai Prabhu Chavan @ Keliwali	
38	REMAND APPLN NDPS	101325/2019	The State- Shivaji Nagar Police Station Vs Mohd. Hasan Abdul Halim Shaikh @ Mushraf	pp
39	REMAND APPLN NDPS	100126/2020	The State- Andheri Police Station Vs Nagu Kisan Pawar	
40	REMAND APPLN NDPS	100140/2020	The State- Shivaji Nagar Police Station Vs Ahamad Ali Mohd. Ali Ansari @ Babu	
41	REMAND APPLN NDPS	100152/2020	The State- ANC Ghatkopar Unit Vs Yogesh Motilal Shah and another	
42	REMAND APPLN NDPS	100186/2020	The State- Malvani Police Staion Vs Santosh @ Santya Mahadev Bhure	
<b>REPORT OF NOTICE</b>				
43	CRI M A	101751/2019	Anjan Chanda @ Rev. ----19 - Applicant, Org. Complainant Vs Deepak P. Seth - Respondent, Org. Accused (1)	K. C. Prusty
44	CRI M A	101752/2019	Anjan Chanda @ Rev. ----19 - Applicant, Org. Complainant Vs Deepak P. Seth - Respondent, Org. Accused (1)	K. C. Prusty
45	CRI M A	101753/2019	Anjan Chanda @ Rev. ----19 - Applicant, Org. Complainant Vs Deepak P. Seth - Respondent, Org. Accused (1)	K. C. Prusty
46	CRI M A	101754/2019	Anjan Chanda @ Rev. ----19 - Applicant, Org. Complainant Vs Deepak P. Seth - Respondent, Org. Accused (1)	K. C. Prusty

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
47	CRI M A	101755/2019	Anjan Chanda @ Rev. ----19 - Applicant, Org. Complainant Vs Deepak P. Seth - Respondent, Org. Accused (1)	K. C. Prusty
48	CRI M A	101756/2019	Anjan Chanda @ Rev. ----19 - Applicant, Org. Complainant Vs Deepak P. Seth - Respondent, Org. Accused (1)	K. C. Prusty
49	CRI M A	101757/2019	Anjan Chanda @ Rev. ----19 - Applicant, Org. Complainant Vs Deepak P. Seth - Respondent, Org. Accused (1)	K. C. Prusty
50	CRI M A	101758/2019	Anjan Chanda @ Rev. ----19 - Applicant, Org. Complainant Vs Deepak P. Seth - Respondent, Org. Accused (1)	K. C. Prusty
51	CRI M A	101759/2019	Anjan Chanda @ Rev. ----19 - Applicant, Org. Complainant Vs Deepak P. Seth - Respondent, Org. Accused (1)	K. C. Prusty
52	CRI M A	101760/2019	Anjan Chanda @ Rev. ----19 - Applicant, Org. Complainant Vs Deepak P. Seth - Respondent, Org. Accused (1)	K. C. Prusty

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COURT 44 ADDL SESSIONS JUDGE  
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S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<b>STATEMENT US 313 CR.P.C.</b>				
1	NDPS S CASE	100048/2011	The State DCB CID Vs Ravindranath Sahadevrao Sheltkar and 2 ors.	SPP R.N.Mishra 1 Pasbola, 2,3 ARKhan, 4 Mane, 5,6 Kochrekar
<b>ARGUMENTS</b>				
2	CRI APPEAL	100753/2018	Chayabai@Asha Ashok Gulchad@MA- 2335-18,BA-2334-18-Aplnt. Vs State of Maharashtra-Vikhroli P. Stn.- Respdt.	a
3	SPL.CASE	100663/2020	State of Maharashtra through D.C.B. , C.I.D. Unit - III Vs Jabir Nadir Ali	APP Tawade
<b>HEARING</b>				
4	CRI APPEAL	100247/2014	Ms.Leela Kotian and Anr. @ MA 92114 @BA-82514---- Appellants Vs The State of Maharashtra and Anr--- Respondents	R.Sathyannarayanan
5	CRI APPEAL	100363/2014	Varad Laxman Ullal@MA-1237-14,- A-1102-14 - Aplnt. Vs The State and Tilak Raj Bajaj - Respdt.	R. Sathyannarayanan
6	CRI REV APP	100808/2014	Tilak Raj Bajaj-----Applicant Vs The State of Maharashtra and Varad Laxman Ullal--Respondents	Hasmukh V Shah
7	CRI APPEAL	100589/2018	Ishan Moily-Petitioner Vs State of Maharashtra and Pooja Moily- Respdts.	A. R. Pargaonkar
8	CRI APPEAL	100646/2018	Arvind Sukhdev Tandel @ MA 2048-18 @ BA 1927-18 - Appellant, Org. Accused Vs Sahayog Nagari Sahakari Patsanstha Maryadit Society - Respondent	Geeta G. Haldankar
<b>STATEMENT US 313 CR.P.C.</b>				
9	NDPS S CASE	100020/2017	N.C.B. Vs SAJID ALI SHAIKH @ PAPPU AND ORS.05	
10	NDPS S CASE	100097/2019	Union of India Narcotics Control Bureau Vs Ghulam Ahmed Kallu	
<b>EVIDENCE PART HEARD</b>				

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Criminal Cause List Dated 02-12-2020**

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
11	NDPS S CASE	100137/2013	The State ANC Vs Mohammad Ayub Abdul Badshaha Shaikh	
			<b><u>EVIDENCE</u></b>	
12	NDPS S CASE	100012/2012	The State ANC Vs Passta Imaiyal Nekem	Suvidha Patil
13	NDPS S CASE	100171/2014	The State ANC Mumbai Vs Nuri Habib Khan 2. Afjal Ahmed Mohamad Hanif Qureshi	
			<b><u>CHARGE</u></b>	
14	NDPS S CASE	100196/2019	The State of Maharashtra ANC, Azad Maidan Unit Vs Salim Ismail Dola and Others 4	
			<b><u>HEARING BEFORE CHARGE</u></b>	
15	NDPS S CASE	100008/2016	The State of Pydhonie Police Station Vs SMT. MEHMUDA KADAR SHAIKH.	
16	NDPS S CASE	100051/2016	THE STATE OF ANC, AZAD MAIDAN UNIT. Vs JOHN JOSEPH DSOUZA	
17	NDPS S CASE	100003/2017	ANC Vs MOHD. KHALIL @ CHUVVA SHAIKH	
18	NDPS S CASE	100009/2017	A.N.C. Vs GYANPRASAD CHANDRASHEKAR YADAV	
19	NDPS S CASE	100028/2017	PYDHONIE POLICE STATION. Vs SMT. MERY KANNAN TEVAR.	
20	NDPS S CASE	100097/2017	The State ANC Bandra Unit Vs Okechi Uchenna Kenneth	
21	NDPS S CASE	100004/2018	State (Agripada Police Station) Vs Mohd. Eklakh @ Musa Bashuir Shaikh	
22	NDPS S CASE	100157/2018	The State of Maharashtra Amboli Police Station Vs Mahamad Nadim Shafiq Khan	Vishwas Dagale Police Inspector
23	NDPS S CASE	100110/2019	The State of Maharashtra Dongri Police Station Vs Prince Gomes Julio	

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
24	NDPS S CASE	100181/2019	Union Of India, Narcotics Control Bureau Vs Abdul Razak @ Rehman S/o Abdul Khader UdheenKunhi	
			<b><u>REPLY/SAY</u></b>	
25	CRI APPEAL	100305/2019	Venkateshwar Raghavulu Avadhutha - Appellant (Org. Respondent No. 1) Vs Sulochana Venkateshwar Avadhutha - Respondent (Org. Complainant)	Ganesh Deshmukh
26	NDPS M A	102033/2019	Pradeep Indrajeet Tiwari Vs The State of Maharashtra ANC, Azad Maidan Unit	Nishigandha Kadam
			<b><u>APPEARANCE</u></b>	
27	NDPS S CASE	100188/2018	The State of Byculla Police Station Vs Shilpa Shamsuddin Shaikh and another 1	APP
28	NDPS S CASE	100148/2019	The State of Maharashtra Khar Police Station Vs Mohd. Noor Mohd. Sharif Shaikh	
29	SPL.CASE	214/2020	The State of Maharashtra DCB CID, Unit 7 Vs Nadim Nasir Shaikh	
30	REMAND APPLN NDPS	100880/2020	Charkop Vs Jabbar Shaikh Yusuf Qureshi	Ghanshyam Nair
			<b><u>REPORT</u></b>	
31	NDPS S CASE	100057/2015	The State of ANC Vs Datta Viru Kale	
32	NDPS S CASE	100117/2015	The State of Dharavi Police Station Vs Shabir Salim Shaikh	
33	NDPS S CASE	100054/2016	THE STATE OF ANC, AZAD MAIDAN UNIT. Vs ASHFAQ IRFAN ELECTRICWALA	
34	NDPS S CASE	100218/2016	ANC Vs NNAMDI CHINEDU	
35	NDPS S CASE	100222/2016	ANC Vs SANTOSH KASHIRAM DALVI	
36	REMAND APPLN NDPS	100023/2019	The State of Dharavi Police Station Vs Sultan Ismail Shaikh	



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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
37	REMAND APPLN NDPS	100047/2019	The State of Trombay Police Station Vs Dudhibai Shantaram Sainik	
<b><u>DORMANT FILE</u></b>				
38	NDPS S CASE	100618/1991	Kurla Police station Vs Gyanchand G. Karim	
<b><u>REPORT OF NOTICE</u></b>				
39	CRI APPEAL	100693/2019	Achhelal Kalpnath Yadav @ MA 2230-19 @ BA 2216-19 - Appellant Vs State of Maharashtra - Dadar Railway Police Station - Respondent (Org. Complainant)	Pravchita P. Vare

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IN THE COURT OF H.H.J SHRI. H. S. SATBHAI  
COURT 44 ADDL SESSIONS JUDGE  
Criminal Cause List Dated 03-12-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<b><u>DORMANT FILE</u></b>				
1	NDPS S CASE	100713/1991	C.B.CID Ncell Vs Shingwal @Bashir So Samulchaque Achakzai	
2	NDPS S CASE	100231/1994	D.C.B CID Vs Tahir Mohammed Ummer Shaikh	
3	NDPS S CASE	100001/1995	Custom N.I.P.T. Vs Shri Abbas Maghaddam Pathan 1	
4	NDPS S CASE	100027/2003	State - Goregaon Vs Radhy Ramkrupal Singh	APP
<b><u>ARGUMENTS</u></b>				
5	NDPS S CASE	100112/2011	The State of Maharashtra Vs Mohammad Parvez Dawood Khan	
<b><u>HEARING</u></b>				
6	CRI APPEAL	100730/2014	Jai Jyotawali Steel Pvt. Ltd. and Ashish Jagdishchandra Goel, Girish J. Goel@MA- 2543,BA-2079-14 Vs Farouk Sodagar Darvesh and Co. -P- Ltd. and State- Respdt.	O. P. Dubey
7	CRI APPEAL	100731/2014	Jai Jyotawali Steel Pvt. Ltd. and Ashish Jagdishchandra Goel, Girish J. Goel@MA- 2544-14,BA-2080-14 Vs Farouk Sodagar Darvesh and Co. -P- Ltd. and State- Respdt.	O. P. Dubey
8	CRI APPEAL	100933/2015	Sandeep Dashrath Chaubey@MA- 285315,BA-277715-Aplcnt. Vs Ms. Telecare-Respdt.	Kunwar D. Pandey
<b><u>EVIDENCE PART HEARD</u></b>				
9	NDPS S CASE	100056/2010	State AN Cell Vs Bhagwan Limbaram Patel @ Raju 1	Mr.Mishra
10	NDPS S CASE	100088/2013	The State ANC Vs Kingsley Okekengo Okchikwa and anr.	

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
11	NDPS S CASE	100167/2014	The State ANC Vs Mohamad Nasir Mohamad Hanif Shaikh @ Phugewala@ Rabbitwals 2.Mohamad Riyaj Nijamuddin Ansari @Boka	
12	NDPS S CASE	100194/2014	The State ANC Vs Salim Gafar Shaikh	
<b><u>EVIDENCE</u></b>				
13	NDPS S CASE	100020/2013	The State Pydhonie P. Stn. Vs Neras Okano Azubuike and 1 anr.	
14	NDPS S CASE	100184/2014	The State ANC Vs Ifunanya Ginika Mike	
<b><u>CHARGE</u></b>				
15	NDPS S CASE	100101/2019	The State of Maharashtra A.N.Cell, Ghatkopar Unit Vs Ganesh Ashok Pathare @ Pathade and Anr	
<b><u>HEARING BEFORE CHARGE</u></b>				
16	NDPS S CASE	100015/2017	ANTOPHILL POLICE STATION. Vs SHANMUGVALI @ GUDDU RAJA DEVENDRA AND ORS.03	
17	NDPS S CASE	100033/2017	D.N. NAGAR POLICE STATION. Vs NADIM NAZIR SHAIKH @ IMRAN	
18	NDPS S CASE	100060/2017	GHATKOPER POLICE STATION Vs SHABNAM JAVED SHAIKH AND ANOTHER 01	
19	NDPS S CASE	100083/2017	The State Nagpada Police Station Vs Zeenath Mohd Shafiq Shaikh	
20	NDPS S CASE	100103/2017	A.N.C.Bandra Vs Alimohmad Shaikh	
21	NDPS S CASE	100161/2018	The State of Maharashtra Juhu Police Station Vs Madanlal Mishraram Solanki	Vikas Lambhate Police Sub Inspector
22	NDPS S CASE	100201/2018	The State of Maharashtra Vinoba Bhawe Nagar Police Station Vs Farid Rahamtulla Shaikh	

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
23	SPL.CASE	197/2020	The State of Maharashtra Kurla Police Station Vs Mohd. Irfan Muktarali Choudhary	
			<b><u>REPLY/SAY</u></b>	
24	SPL.CASE	100558/2020	The State of Maharashtra Thr ANC Worli Unit Vs Khalid Vasi Khan	Sudarshan Chavan I O
			<b><u>APPEARANCE</u></b>	
25	NDPS S CASE	100164/2019	The State of Maharashtra through MHB Colony Police Station Vs Rohit Shivprasad Shukla	
26	SPL.CASE	100417/2020	The State of Maharashtra Ghatkopar Police Station Vs Qayyum Noormohammed Shaikh	
27	SPL.CASE	100769/2020	The State- Deonar Police Station Vs Ashish Maruti Kamble	PP
			<b><u>REPORT</u></b>	
28	REMAND APPLN NDPS	100094/2019	The State of Bandra Police Station Vs Imran Akbar Khan @ Banti	
29	REMAND APPLN NDPS	100981/2019	The State- Nagpada Police Station Vs Mohd. Shakil Ali Ajgar Ansari	
30	REMAND APPLN NDPS	100982/2019	The State- V.P. Marg Police Station Vs Sultan Ikram Shaikh	

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IN THE COURT OF H.H.J SHRI. H. S. SATBHAI  
COURT 44 ADDL SESSIONS JUDGE  
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S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<b><u>HIGH COURT EXPEDIATED TIME BOUND</u></b>				
1	NDPS S CASE	100032/2018	State (Amboli Police Station) Vs Nadim Nasir Shaikh @ Imran and other 3	
<b><u>HEARING</u></b>				
2	CRI APPEAL	100530/2016	Shivaji Jadhav@MA-1559-16,BA-1- 77-16-Aplnt. Vs Devendra Sakharam Gaonkar and State of Maharashtra-Respdt.	Anil D. Joshi
3	CRI APPEAL	100743/2016	Sharda Bhausahab Satale - Applicant Vs The State of Maharashtra - Respondent	Dipak V. Ballal
4	CRI APPEAL	100071/2017	Hanumant@Gopal Ganesh Dhotre- Aplnt. Vs The State of Maharashtra-Vile Parle P. Stn.-Respdt.	Pawan Prakash Mali
5	CRI APPEAL	100032/2019	Sanjay Sadanand Borkar @ MA 88-19 - Appellant Vs State of Maharashtra - Sr. Inspector of Police - Dadar Police Station - Respondent	P. B. Upadhyays
6	SPL.CASE	100424/2020	Union of India, Narcotics Control Bureau Vs Shiak Ashpak S/o Shaik Abdul	
<b><u>EVIDENCE PART HEARD</u></b>				
7	NDPS S CASE	100125/2012	The State ANC Vs Mehboob Abdul Gafar Shaikh	
<b>( Main Matter REMAND APPLN NDPS/0100053/2012)</b>				
8	NDPS S CASE	100122/2013	The State ANC Vs Salman @ Lal Nurani Shaikh	
9	NDPS S CASE	100204/2014	The State of ANC, Azad Maidan Unit. Vs ABDUL LAHARY SABUNE	
<b><u>EVIDENCE</u></b>				
10	NDPS S CASE	100199/2015	The State of ANC, Kandivali Unit. Vs Kingsle Arum Dundim	
<b><u>HEARING BEFORE CHARGE</u></b>				
11	NDPS S CASE	100211/2015	The State of ANC, Kandivali Unit. Vs Zoheb Faiyaz Shaikh	

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
12	NDPS S CASE	100070/2016	THE STATE OF PYDHONIE POLICE STATION. Vs SMT. AMUDA VELU MURGAN ARUNDHDIYARA	
13	NDPS S CASE	100216/2016	ANC Vs SUNDAY NALUE AZBAIKE @ BANGO	
<b><u>DOCUMENTS</u></b>				
14	NDPS S CASE	100201/2015	The State of ANC, Bandra Unit Vs Njoku Chukwu Biko	
15	NDPS S CASE	100077/2016	THE STATE OF ANC, BANDRA UNIT. Vs SMT. FATIMA AKBAR SHIAKH	
<b><u>APPEARANCE</u></b>				
16	NDPS S CASE	100040/2012	The State ANC Vs Kapil Subhasrao Shugare and one other	
17	NDPS S CASE	100054/2019	The State of Maharashtra Oshiwara Police Station Vs Vighnesh Vyankat Bhatule	
18	NDPS S CASE	100071/2019	The State of Maharashtra Malvani Police Station Vs Tahir Ali Waris Ali Choudhari	
19	SPL.CASE	100878/2020	The State of Maharashtra Wadala Police Station Vs Moharam Ali Fatemohammed Khan @ Raghu and Others	APP
<b><u>N.B.W.READY</u></b>				
20	NDPS S CASE	100158/2010	The State ANC Vs Jude Odique Iqwelor and 1 ors.	Mr.Bhandary
<b><u>REPORT</u></b>				
21	NDPS S CASE	100052/2012	The State ANC Vs Bright Lauki man	APP Adv V.P.Shinde
<b><u>DORMANT FILE</u></b>				
22	NDPS S CASE	100213/1994	The State of Maharashtra Vs Mussaraf Hussain So Islam Hussain	
23	NDPS S CASE	100060/2008	The State ANC Vs Shivram @ Sunil @ Appu Anand Shetty	APP-Ms.Nadar-ANC Mr. Arolkar
24	NDPS S CASE	100107/2008	State of Maharashtra Vs Abdul Rasak Bashirun 1	Shri.Bhandary

**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF H.H.J SHRI. H. S. SATBHAI  
COURT 44 ADDL SESSIONS JUDGE  
Criminal Cause List Dated 04-12-2020**

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
25	NDPS S CASE	100104/2009	State AN Cell Vs Mohmmad Irfan Abdul Hamid Shaikh 1	Mr. Jamnik

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**CITY CIVIL AND SESSION COURT MUMBAI**  
**IN THE COURT OF H.H.J SHRI. H. S. SATBHAI**  
**COURT 44 ADDL SESSIONS JUDGE**  
**Criminal Cause List Dated 05-12-2020**

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b>HEARING</b>				
1	CRI APPEAL	100587/2018	M/s Orbit Corporation Ltd.@BA- 1709-18-Aplnt. Vs State of Maharashtra and Official Liquidator-Respdt.	Vikas Sharma
2	CRI REV APP	100838/2018	The Orchard Residency CHS Ltd. - Applicant (ORg. Complainant) Vs Runwal Capitaland India Pvt. Ltd. - Respondent	K. T. Bubu
3	CRI APPEAL	100745/2018	Majid Umar Khan-Aplcnt. Vs Sameer Usman Shiakh - Respondent	Prachi Mestry
4	CRI M A	102543/2018	Anjan Chanda -@ Rev. ---18 - Applicant (ORg. Complainant) Vs A1 Nasir Ghelani - Respondent No. 1 (Org. Accused)	K. C. Prusty
5	CRI M A	102544/2018	Anjan Chanda -Applicant, Org. Complainant Vs M/s. Hirako India Pvt. Ltd. - Respondent	K.C. Prusty
6	CRI M A	102545/2018	Anjan Chanda -Applicant, Org. Complainant Vs Ashok Chauhan - Respondent	K.C. Prusty
7	CRI M A	102546/2018	Anjan Chanda -Applicant, Org. Complainant Vs Meera Sitharaman -Respdt.	K.C. Prusty
8	CRI M A	102547/2018	Anjan Chanda -@ Rev. ---18 - Applicant (ORg. Complainant) Vs Mumtaz A. Khatri - Respondent, Org. Accused )1)	K. C. Prusty



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IN THE COURT OF H.H.J SHRI. H. S. SATBHAI  
COURT 44 ADDL SESSIONS JUDGE  
Criminal Cause List Dated 05-12-2020**

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
9	CRI M A	102576/2018	Director of Enforcement @ Rev. ---18 - Applicant (Org. Complainant) Vs M/s. Indo Magnetic Casseters Pvt. Ltd. - Respondent (ORg. Accused)	K. C. Prusty
10	NDPS S CASE	100053/2019	Narcotics Control Bureau Vs Shabana Begum and Anr	
11	CRI M A	100941/2019	Anjan Chanda@Revn.--- -19-Aplcnt. Vs Lalit Gupta-Respdt.	K. C. Prusty
12	CRI M A	100943/2019	Anjan Chanda@Revn.--- -19-Aplcnt. Vs M/s Arunoday Exports and Industry Ltd.-Respdt.	K. C. Prusty
13	CRI M A	100945/2019	Anjan Chanda@Revn.--- -19-Aplcnt. Vs M/s. Vijay Kumar And Co. and Vijaykumar K. Shah-Respdt.	K. C. Prusty
<b>STATEMENT US 313 CR.P.C.</b>				
14	NDPS S CASE	100043/2016	THE STATE OF ANC, BANDRA UNIT. Vs CHRISTIAN CHINEDU KHRISTOPHER @ KHRIS.	
<b>EVIDENCE PART HEARD</b>				
15	NDPS S CASE	100212/2014	The State ANC Vs Ramjani Masten Shaikh	
16	NDPS S CASE	100003/2018	ANC Worli Unit Vs Haji Abdul Rehman Ali Mohd hakim and other 1	APP Tawade
<b>EVIDENCE</b>				
17	NDPS S CASE	100117/2012	The State ANC Vs Deepak@Baba Rajaram Dhangar	
<b>CHARGE</b>				

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
18	NDPS S CASE	100074/2015	The State of Bandra Police Station Vs 1. Khamiz Ali Mattar 2. Majid Jahid Hussain	
19	NDPS S CASE	100189/2015	The State of V.B.Nagar Police Station Vs Mausin Niyaz Ahmed Shaikh	
20	NDPS S CASE	100146/2018	The State of Maharashtra Meghwadi Police Station Vs Shahbaj Mohammad Hatif Shaikh	Balaji Sanap Police Sub Inspector
<b><u>HEARING BEFORE CHARGE</u></b>				
21	NDPS S CASE	100033/2016	THE STATE OF DHARAVI POLICE STATION. Vs MOHD. KALIM SHAIKH @ KALLU	
22	NDPS S CASE	100121/2017	State (ANC) Worli Unit Vs Okofor okechukwu Igwedima	
23	NDPS S CASE	100148/2017	State (Malvani Police station) Vs Saima Babumiya Sardar @ Shaikh	
<b><u>APPEARANCE</u></b>				
24	NDPS S CASE	100105/2018	The State of Maharashtra A.N.C (Azad Maidan Unit) Vs Bakul H. Chandaria	Pramod Sudam Kumbhar (Asst.Police Inspector)
25	NDPS S CASE	100181/2018	The State of Maharashtra Malvani Police Station Vs Vilas Bhaskar Khandare	
26	NDPS S CASE	100084/2019	The State of Maharashtra Pydhonie Police Station Vs Akash Anant More @ Rajesh and anr	
27	NDPS S CASE	100096/2019	The State of Maharashtra Sir J.J. Marg Police Station Vs Prakash Uchab lenka and Anr	

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
28	SPL.CASE	204/2020	The State of Maharashtra ANC, Azad Maidan Unit Vs Frack John	
29	SPL.CASE	100781/2020	Air Intelligence Unit Vs Judith Coromoto Godoy Carrero	SPP
<b><u>REPORT</u></b>				
30	NDPS S CASE	100001/2008	NCell Mumbai Vs Kasim @Salim Abdul Sattar Wasaikar	APP
31	NDPS S CASE	100081/2008	State of Maharashtra Vs Kema Kolam kelechi Agnatush Anthony @ Tony	Mr. Bhandary
32	NDPS S CASE	100134/2010	The State Agripada P.S. Vs Mohd. Sajjad Salim Shaikh	Mr.Bidkar
33	NDPS S CASE	100157/2010	The State ANC Vs Yesik John	Mr.Bidkar
34	NDPS S CASE	100062/2012	The State ANC Vs Hasan Ali Ekbal Ahmed Shaikh	APP Adv.Munira
35	NDPS S CASE	100090/2012	The State ANC Vs Colins Ukaru Kalu and 1	1-Mr V P Shinde, 2-Ms Kadam
36	NDPS S CASE	100153/2014	The State ANC Vs Nilophar Sikandar Shaikh	
<b>( Main Matter REMAND APPLN NDPS/0100121/2014)</b>				
37	NDPS S CASE	100173/2015	The State of ANC, Kandivali Unit Vs Ogugua Onekvelu Peter	
38	NDPS S CASE	100208/2015	The State of ANC. Vs Onowu Ofozer Peter	
39	REMAND APPLN NDPS	101033/2018	The State of Bandra Police Station Vs Rajkumar Sitaram Knojiya	

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
40	REMAND APPLN NDPS	101056/2018	The State of Nagpada Police Station Vs Farukha Mohd. Naim Choudhari	
41	REMAND APPLN NDPS	101108/2018	The State of Bandra Police Station Vs Imran @ Banti Akbar Khan	
42	REMAND APPLN NDPS	101164/2018	The State of V.B. Nagar Police Station Vs Adnan @ Addu Shaukat Ali Sayyad	PP
43	REMAND APPLN NDPS	100883/2019	The State- Oshivara Police Station Vs Ghanshyam @ Baba Vinodkumar Bharti	
44	REMAND APPLN NDPS	100890/2019	The State- Dindoshi Police Stn. Vs Dipak Dinesh Yadav	
45	REMAND APPLN NDPS	100894/2019	The State- Nagpada Police Station Vs Asma Yakub Sayyad and another	

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